



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Thursday,13th June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/7982/2017</a>	SOFIUR RAHMAN and 47 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S H RAHMAN MR.D A KAIYUM MR.M RAHMAN MR.E HUSSAIN	SC, FCSCA GA, ASSAM
2	<a href="#">WP(C)/2861/2018</a>	DEEP DAS AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 25 ORS.	MR. T J MAHANTA MR. A BHATTACHARYA MR. P P DUTTA	GA, ASSAM MR. S K GOSWAMI (R16 & R19) MR. P KATAKI (R9 & R10) MR. T DAS (R5, R12-R15, R21-26) MR. R K TALUKDAR (R18) MRS R BEGUM (R9 & R10) MR. R BORO (R18) SC, REVENUE MR. C M MAHANTA (R16 & R19) MS. S D SARMAH (R9 & R10) MS. A BARUA (R5, R12-R15, R21-26)
3	<a href="#">WP(C)/7308/2018</a>	CARBON RESOURCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	GA, ASSAM
4	<a href="#">WP(C)/6709/2021</a>	ATIKUR ROHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MR. R S MISHRA	SC, FINANCE AND TAXATION
5	<a href="#">WP(C)/121/2024</a>	JIBON BHARALI <b>Versus</b> THE ASSAM TOURISM DEVELOPMENT CORP LTD AND 3 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	MR. M MORE (r-1,2,4) MR. A BORPUZARI (r-1,2,4) SR. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 13/06/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MS. N M DEKA	24-05-2024	To	28-06-2024
4)	MS. S SARMA	29-05-2024	To	15-06-2024
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18)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024



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**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/7300/2018</a>	CHIRADEEP SENGUPTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K GOSWAMI MS. A NEOG MR. A SANDILYA	SC, HEALTH
2	<a href="#">WP(C)/5907/2019</a>	SOMESWAR DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, PNRD
3	<a href="#">WP(C)/6268/2019</a>	RAJSHEKHAR SAHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. P DEKA MR. A CHETIA
4	<a href="#">WP(C)/6281/2019</a>	MANSUR ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S B CHOUDHURY	GA, ASSAM
5	<a href="#">WP(C)/8195/2019</a>	JAYANTA MADHAB HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	GA, ASSAM

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**BEFORE:**

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">WP(C)/6822/2017</a>	DEBASISH BORDOLOI and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.R DHAR MR.S SHARMA MR.N N UPADHAYA	GA, ASSAM SC, PERSONNEL DEPT.
2	<a href="#">WP(C)/7423/2018</a>	JHUMA CHAKRABORTY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY AND 7 ORS.	R SARMAH MR. K M MAHANTA	MR. H. K .SARMA (SC, APDCL) SC, APDCL SC, RAILWAY
3	<b>WITH</b> <a href="#">WP(C)/7341/2018</a>	NEVA CHAKRABORTY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD AND 7 ORS.	MR. K M MAHANTA	SC, APDCL SC, NF RLY
4	<a href="#">RSA/141/2019</a>	SRI AMEN ALI AND ANR <b>Versus</b> BOLAI RAM BISWAS AND 5 ORS	MR. N ALAM MR. S U AHMED MR K JAIN	
5	<a href="#">CRP(IO)/424/2023</a>	MD. JAINAL ABDIN <b>Versus</b> MUSSTT. FAZAR BANU AND 23 ORS.	MR. R GOSWAMI	MR. A C SARMA(R-10) MR G BHARADWAJ (R-10) MR N BRAHMA(R-10)

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